19

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CA258/15	206/16	Clarification	621A	M/s BMM Ispat Ltd.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

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PHONE NUMBER

REPRESENTATION BY WHOM (Petitioner Respondent)

SIGNATURE

A. M. SR FDITARAN Rep. S. Rongarajan 9845391897

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C. Mande Dojom

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)